

मशीन; बेंच कुर्सें लालर
ड्रिल और गैंग ड्रिलों के
निर्माण के लिए तमिलनाडु में
एक मकानोला मशीनी धौजार
कारखाना स्थापित करेगा।
यह एच० एम० टी० के
तकनीकी सहयोग से स्थापित
होगा। प्रतिवर्ष 75 लाख
रुपये का अनुमानित उत्पादन
होगा।

6. पंजाब टूटर्स लिमिटेड, चंडीगढ़।
एच० एम० टी० ने इस कम्पनी
की इक्विटी पूंजी में 8.5 लाख
रुपये लगाये हैं जो स्वराज
टूटर्स का निर्माण करती है।

H.M.T. Watches through Co-operative Stores

2763. SHRI PRABODH CHANDRA:
Will the Minister of INDUSTRY AND
CIVIL SUPPLIES be pleased to state:

(a) whether H.M.T. watches are not
available in open market and these
are sold through co-operative stores;
and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI A. C. GEOR-
GE): (a) and (b). Sales of HMT
watches are being effected through HMT
sales-cum-service centres, the Con-
sumer Cooperative Wholesale/Depart-
mental Stores and Military Canteens
located in different parts of the coun-
try. HMT watches are not sold thro-
ugh traders. Demand for HMT watches
is far in excess of production. There-
fore, watches are being retailed only
through these out-lets with a view to
achieving fair distribution.

Regional Centre for transfer of Technology

2764. SHRI RAJDEO SINGH: Will
the Minister of INDUSTRY AND CIVIL
SUPPLIES be pleased to state:

(a) whether first ever internatio-
nally sponsored regional centre for
transfer of technology among deve-
loping nations is being set up in this
country;

(b) if so, whether details have been
finalised regarding the proposed
centre; and

(c) if so, the special features of
the scheme?

THE MINISTER OF INDUSTRY
AND CIVIL SUPPLIES (SHRI T. A.
PAI): (a) The 32nd Session of ESCAP
held in March/April, 1976 has recom-
mended the establishment of a regional
centre for transfer of technology in
India.

(b) and (c) The Executive Secretary
of ESCAP has been called upon to work
out the details. The Government of
India has offered host facilities for the
proposed regional centre and has an-
nounced a contribution of over a milli-
on dollars towards the cost of land,
building and other infrastructure
necessary for the proposed centre.
Other details about the centre are yet
to be finalised.

Indian citizenship for Jews who migrated to Israel

2765 SHRI C. H. MOHAMED KOYA:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether Indian Jews who
migrated to Israel have applied for
Indian citizenship; and

(b) if so, the reaction of Govern-
ment thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). A representation signed by one person without address and purporting to be on behalf of those who migrated from India to Israel and became citizens of Israel, was received in February, 1974. No action was taken on that, as under the Citizenship Act, 1955 and the Rules and policy thereunder, the authorities can consider on merits only applications made in the prescribed form and manner by individuals who satisfy the statutory residential and other qualifications.

Raddi sold by National Dailies

2766. **SHRI A. N. BARMAN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether every national daily sells raddi worth lakhs of rupees per month which is not properly accounted for in the Profit and Loss Account;

(b) whether Government have ascertained the position with regard to the English dailies published from Delhi, Calcutta and Bombay; if so, the findings for the last one year; and

(c) the steps contemplated against these papers?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) Sale of any kind of waste newsprint does not come under Newsprint Control Order, and, as such, Government has no information in the matter.

(b) and (c). Do not arise.

Aid from foreign sources to various Journals

2767. **SHRI D. P. JADEJA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether while demolishing an unauthorised construction in Delhi, Government have come across a stock of newsprint and a register mentioning certain journals by name with details of aid in kind and cash from foreign sources; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No such case has come to the notice of Government.

(b) Does not arise.

मध्य प्रदेश में ग्रामीण विद्युतीकरण योजनाएं

2768. **श्री नाथराव बहिरवार :** क्या ऊर्जा मन्त्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश विद्युत मण्डल द्वारा सर्वोत्तम के बाद ग्रामीण विद्युतीकरण की कितनी योजनाएं केन्द्रीय सरकार की स्वीकृति हेतु भेजी गई हैं;

(ख) इन योजनाओं की सिफारिश संभूता क्या है और प्रत्येक ऐसी योजना पर कितनी धनराशि खर्च होगी; और

(ग) इन योजनाओं को केन्द्रीय सरकार की स्वीकृति कब तक मिल जाएगी ?

ऊर्जा मन्त्रालय में उपमन्त्री (प्रो० सिद्धेश्वर प्रसाद) : (क) ग्राम विद्युतीकरण योजनाएं केन्द्रीय सरकार द्वारा स्वीकृत नहीं की जाती अपितु ये ग्राम विद्युतीकरण नियम लिमिटेड द्वारा स्वीकृत की जाती हैं जो भारत सरकार का एक उपक्रम है ।

मध्य प्रदेश राज्य विजली बोर्ड ने 31-3-1976 तक उक्त नियम को 108 ग्राम विद्युतीकरण योजनाएं भेजी हैं । नियम